## **NOTICE**

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the Principal Seat at Bombay that with effect from 25<sup>th</sup> August 2025:

The Hon'ble Shri Justice Arif S. Doctor will sit in Court Room No. 10 instead of Court Room No. 25-Annex.

High Court, Appellate Side,	)	By Order
Bombay	)	•
	)	
	)	sd/-
Date: 22 <sup>nd</sup> August 2025	)	(H. M. Bhosale)
		Registrar (Judicial-I)